

## Declaration of Assets and Liabilities

Year 2025-26

I, Rishika Ranjan, son/daughter/wife of Abhijeet Kumar,

aged 29 years, belonging to, Stenographer and Private secretary services service and presently working as:- Personal Assistant, Bihar Legislative Assembly, patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Abhijeet kumar	Dependant t-1 Name Anvi Sinha	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	Rs-5000/-	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs-10,000/- in S.B.I, BVS Rs-5,000/- in B.O.I	Submitted earlier	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PPF Rs. 14281/- RD Rs- 5,000/- monthly(B.O.I) LIC 34,967 Yearly Premium TATA AIA LIFE INSURANCE Policy No- C190672283 2,480/- monthly Premium	NIL	sukanya Rs. 5000/-	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	TVS JUPITER disc-Dt 125, 2026	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold 130gm (gift) Purchase 20gm silver 700gm Approx value on 01-02-2026	NIL	Gold 10gm (gift) Silver 200gm (gift) Approx value on 01-02-2026	NIL	NIL
(vii)	Other assets, such as values of claims / interests	2,00,000/-	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	(1) KHATA NO- 381 KHEGRA (PLOT NO- B-23)HARDASBIGHA, FATUHA, PATNA (2) 3.125 DISMIL, MAUJA RASULPUR, SONAWA, THANA-DIDAARGANJ(32), PATNA	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	Sbi Personal Loan Bank Of India Personal Loan	50,664/- 7,17,240/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL ASSESSMENT YEAR-2025-26 PAN NO.-BYKPR4062A	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-  (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature *Rishika Ranjan*

Name of Employee: RISHIKA RANJAN

Place: PATNA

Designation: PERSONAL ASSISTANT

Date: 13-02-2026

Department: Bihar Legislative Assembly, patna.

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**

*Rishika Ranjan*